

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 620/93

Thursday, this the 10th day of February, 1994

SHRI N. DHARMADAN, MEMBER (J)
SHRI S.KASIPANDIAN, MEMBER (A)

K.T.Sunil, EDDA-II,
Kattayil House, Edanadu PO,
Arunapuram (Via), Kottayam. .. Applicant

By Advocate Shri M.R.Rajendran Nair

V/s

1. The Senior Superintendent of Post Offices, Kottayam.
2. The Sub-Divisional Inspector (Postal), Pala.
3. Union of India, rep. by Secretary, Min. of Communications, Dept. of Posts, New Delhi. .. Respondents

By Advocate Shri C.N.Radhakrishnan, ACGSC.

ORDER

N. DHARMADAN

It is agreed by the learned counsel on both sides that this case can be disposed of in the light of the statements in paras 10 and 12 of the reply statement.

2. The respondents have stated that the order, Annexure-I, challenged in this case is 'null' as Shri C.K.Purushothaman declined the post. It is also stated in para 10 that applicant's claim for regular appointment in the post of ED Agent will be considered along with other candidates nominated by the Employment Exchange, in future, if a decision is taken to make a selection to the above

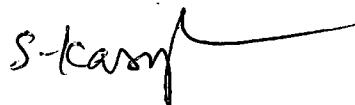
post for regular appointment.

3. According to the applicant, he is a provisional hand who worked as EDBPM, Edanadu Post Office from 26.9.89 to 22.2.93 for short spells, during leave vacancies. He also claims weightage in the regular selection.

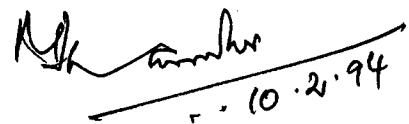
4. Having heard the learned counsel on both sides, we are of the view that the application can be closed after recording the above statements in the reply.

5. Accordingly, we close the application with the observation that the applicant may also be considered for regular selection giving due weightage to his past service, if he is eligible for the same according to law.

6. There will be no order as to costs.



(S.KASIPANDIAN)
MEMBER(A)



N.Dharmadan
10.2.94

(N.DHARMADAN)
MEMBER(J)

v/-